

15.13 ½ hrs.

Title: The Appropriation (Railways) No.2 Bill, 2001 (Bill passed).

MR. SPEAKER: Shri Nitish Kumar to seek leave of the House for introduction of the Bill.

THE MINISTER OF AGRICULTURE AND MINISTER OF RAILWAYS (SHRI NITISH KUMAR): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways."

The motion was adopted.

SHRI NITISH KUMAR: I introduce** the Bill.

—————
...(Interruptions)

*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 20.4.2001

**Introduced with the Recommendation of the President.

15.14 hrs

(At this stage, Shri Sunil Khan and some other
hon. Members left the House.)

SHRI NITISH KUMAR: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways, be taken into consideration."

The motion was adopted.

...(Interruptions)

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

MR. SPEAKER: Now, the Minister may move that the Bill be passed.

SHRI NITISH KUMAR: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

—————
...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet on Monday, 23rd April, 2001 at 11 a.m.

15.16 hrs

The Lok Sabha then adjourned till Eleven of the Clock
on Monday, 23rd April, 2001/Vaisakha 3, 1923 (Saka).

—————